

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar  
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**Subject:** Distribution of litigation work in the Central Administrative Tribunal, Srinagar Bench.

**Government Order No. 5074 - JK(LD) of 2025.**  
**Dated. 06 - 05- 2025.**

In partial modification of Government Order No. 9424-JK(LD) of 2024 dated 31-05-2024, it is hereby ordered that the litigation work of following Departments in the Central Administrative Tribunal, Srinagar Bench shall be conducted by Mr. Mohammad Rais Ud Din Ganaie, Deputy Advocate General :

S.No.	Name of the Law Officer/ Designation. Mr.	Departments Alloted
1.	Mohammad Rais Ud Din Ganaie Deputy Advocate General	i. General Administration Department including JK BOPEE ii. Housing and Urban Development Department including Jammu and Kashmir Housing Board/SMC/SDA. iii. Home Department including Anti Corruption Burreau. iv. Power Development Department and its allied Corporation. v. Public Works (R&B) Department including PMGSY/ERA/JKPCC/ Cable Car Corporation. vi. Jal Shakti Department vii. Rural Development Department viii. Cooperative Department ix. Planning Development and Monitoring Department. x. Social Welfare Department xi. Tribal Affairs Department xii. Information Department xiii. Transport Department. xiv. Culture Department. xv. Skill Development Department xvi. Any other Dpartment

*Uhabal*

The aforesaid allocation is subject to the satisfactory performance of the Law Officer which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Jud/153/2021-10

Dated. 06 -05- 2025.

Copy to the:-

1. Ld. Advocate General, J&K.
2. All concerned Administrative Secretaries.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Divisional Commissioner Kashmir.
5. Registrar, Central Administrative Tribunal Srinagar Bench.
6. All Law Officers
7. Director Information, J&K, Srinagar.
8. Director Archives, Archaeology and Museums, J&K, Srinagar.
9. Director Litigation Kashmir.
10. Mr. Mohammad Rais Ud Din Ganaie, Deputy Advocate General
11. All Officers of the Department of Law, Justice and Parliamentary Affairs.
12. Private Secretary to Chief Secretary for information of the Chief Secretary.
13. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
14. I/C Website Section.
15. Government Order File.
16. Concerned File.

(Ashish Gupta)

**Special Secretary to Government**

*(Handwritten Signature)*  
06-05-2025.

*(Handwritten Signature)*  
06.05.25